

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (d). The fall in exports is noticeable only in the case of mica splittings. It is understood that there has not been any large increase in U.S. imports from other sources.

And I may add, Sir, that in regard to Japanese imports, the competition is not of a serious character.

खादी तथा ग्राम्य उद्योग

*१४३३. श्री विभूति मिश्र : (क)

क्या वाणिज्य और उद्योग मंत्री यह बतलाने की कृपा करेंगे कि अखिल भारतीय खादी और ग्राम्य उद्योग बोर्ड ने ग्राम्य उद्योगों की उन्नति के लिए कोई स्कीम दी है ?

(ख) यदि हां, तो क्या ?

(ग) यदि उपर्युक्त भाग (क) का उत्तर स्वीकारा मक हो तो क्या सरकार ने इसे कार्यान्वित किया है ?

(घ) यदि हां, तो किन-किन स्थानों पर ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The Board forwarded two schemes for the development of *Khadi* during 1952-53. Concrete proposals in regard to one scheme have so far been received for 1953-54.

(b) and (d). Last year's schemes involved a grant of Rs. 9 lakhs for subsidising the production and sales of *Khadi* at the various centres and institutions; and a loan of Rs. 30 lakhs for the purchase of cotton in the last cotton season to cater for production of *Khadi* in 1953-54 (actually only Rs. 10 lakhs have been taken by the body concerned). For 1953-54, the Board have drawn up a scheme for the expenditure of a sum of Rs. 55,25,000 for giving a rebate of three annas in the rupee on the sales of *Khadi*, on an estimated production of Rs. 3 crores worth of *Khadi* during the year.

(c) Both schemes pertaining to 1952-53 were sanctioned by Government. The proposal for 1953-54 is under the consideration of Government.

श्री विभूति मिश्र : क्या खादी का उत्पादन महात्मा जी के सिद्धान्त के अनुसार हो रहा है ? महात्मा जी का सिद्धान्त यह

था कि किसी स्थान को सेलेक्ट कर लिया जाये और उस एरिया में सब प्रकार के साधन जुटाये जायेंगे खादी के उत्पादन के लिये और उतने दिनों वहाँ कोई विदेशी कपड़ा या मिल का कपड़ा नहीं लाया जायगा । क्या यह सिद्धान्त काम में आ रहा है ?

Shri T. T. Krishnamachari: I could not catch the import of the question, Sir.

Mr. Speaker: Is the scheme being carried on on the principles which Mahatmaji had imagined?

Shri T. T. Krishnamachari: The members of the Board are people who are not merely imbued with a desire to promote *khadi* but they have been in close touch with Mahatmaji during his lifetime, and it must therefore be presumed that the Board will not depart from the principles laid down by Mahatmaji in this regard.

Pandit D. N. Tiwary: Is it under the consideration of the Government to select a province for *khadi* and ban all cloth of foreign and mill-make, so as to establish *khadi* on a half-sufficient footing?

Mr. Speaker: These are all suggestions as to how the Board should proceed.

Pandit D. N. Tiwary: Are the Government considering this?

श्री विभूति मिश्र : महात्मा जी का यह भी सिद्धान्त था कि सर्टन काउंट्स के यार्न से मिल का कपड़ा बने और सर्टन काउंट्स के यार्न से खादी बनाई जायगी । क्या इस सिद्धान्त को काम में लाया जा रहा है ?

Shri T. T. Krishnamachari: The question was not clear, and I could not follow the question.

Mr. Speaker: It was not clear to me also. Does he mean to say that the finer counts will be reserved for mills or *khadi*?

Shri Sinhasan Singh: In regard to *khadi*, the hon. Member wanted that certain counts of yarn should be manufactured only by *khadi* producers, while above that count, the mills should

produce cloth. He said that up to 15 counts, the manufacture should be made only by khadi producers.

Shri T. T. Krishnamachari: No such proposal has been made. The Government have not exercised their mind on this particular problem.

Shri T. S. A. Chettiar: May I know whether the subsidy suggested is for production by all agencies including basic schools and other agencies, and whether it is on the basis of the production in 1952-53?

Shri T. T. Krishnamachari: I cannot say what the basis is. I think probably the basis is an estimate of production which might be considerably in advance of the production in 1952-53, but I understand that all agencies will be utilised, which are in the opinion of the Board suitable for the purpose.

Mr. Speaker: I think these are all matters which relate to the administration of the Board.

Next question, No. 1435.

An Hon. Member: What about No. 1434?

Mr. Speaker: That will be taken up later. The hon. Member is absent.

PROGRESS OF FIVE YEAR PLAN

***1435. Shri N. B. Chowdhury:** Will the Minister of Planning be pleased to state:

(a) how far the targets fixed for the first two years of the Five Year Plan have been realised;

(b) in which fields the progress is below the mark; and

(c) in which fields the work is ahead of the targets?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) to (c). This information will be furnished in the progress report on the Plan which will be laid on the Table of the House during the present session.

MCKELVIE COMMITTEE'S REPORT

***1437. Shri B. C. Das:** (a) Will the Minister of Irrigation and Power be pleased to state whether the Mckelvie Committee has submitted its final report on the Hirakud Dam Project?

(b) If so, do Government propose to lay a copy of the report on the Table of the House?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) and (b). Government have received only the final report (majority report) of

two of the members of the Departmental Committee. The report of the third member is still awaited. As soon as this is received, the report of the Committee, together with the recommendations of the Comptroller and Auditor-General, who will be visiting Hirakud shortly to advise Government on the accounting procedure appropriate for Hirakud, will be placed on the Table of the House.

Shri B. C. Das: Is there any difference of opinion between the majority and the minority in that Committee?

Shri Nanda: That is how a minority report arises.

Shri B. C. Das: May I know the cause of the delay in the submission of the minority report?

Shri Nanda: That is because the member who is giving a minority report has asked for some time to be able to submit his minority report.

Shri B. C. Das: Is it a fact that a year ago, the Committee was formed and went into the matter?

Shri Nanda: Yes, this Committee was formed about that time.

Shri Sarangadhar Das: May I know why it is that the full Committee did not meet afterwards to finalise the report?

Shri Nanda: They had been meeting several times in the past, but now they find that the opinions are so distinctly varying that one of them has to submit a dissenting report.

Shri S. N. Das: May I know whether it is a fact that after the submission of the interim report, this Committee has never met, with all the three members?

Shri Nanda: When the report is received finally, we shall have all these details.

PAYMENT TO WORKERS AT HIRAKUD

***1438. Shri B. C. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the monthly paid workers at Hirakud do not regularly get their pay in the first week of next month; and

(b) if so, what steps have been taken to improve the situation?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The information is being collected and will be placed on the Table of the House as soon as possible.